THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal, the 19th May, 2017

No.HCM/C-82/2017/Estt./ 6183 It is hereby notified that the **New High Court CIS National Core Version 1.0** for the High Court of Manipur, on being released by the **eCommittee, Hon'ble Supreme Court of India**, will come into operation from 22nd

May, 2017, which will be formally launched on the 23rd May, 2017.

V

(YUMKHAM ROTHER)
Joint Registrar (Judl. & Bench)/CPC
High <u>Court of M</u>anipur

Endt.No. HCM/C-82/2017/Estt./ 6/8 3 8~6 5 Copy to : Imphal, the 19th May, 2017.

- 1. The Secretary, High Court Bar Association of Manipur.
- 2. The Secretary, High Court of Manipur Bar Association.
- 3. The Secretary, All Manipur Bar Association, Manipur
- 4. The Advocate General, State of Manipur
- 5. The Asst. Solicitor General, Govt. of India, High Court of Manipur.
- 6. The Public Prosecutor, High Court of Manipur.
- 7. The Govt. Advocate, High Court of Manipur.
- 8. The Registrar (Vigilance), High Court of Manipur.
- 9. The Registrar, High Court of Manipur
- 10. The Registrar (Admn./PM&P), High Court of Manipur
- 11. The Joint Registrar (Admn./PM&P), High Court of Manipur
- 12. The Deputy Registrar (Judl.)/(Accounts/Planning), High Court of Manipur
- 13. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 14. The Assistant Registrar-I/II/III/Sr. Grade Stenographer, High Court of Manipur
- 15. The Librarian-cum-Research Officer, High Court of Manipur.
- 16. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh
- 17. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh
- 18. P.S. to Registrar General, High Court of Manipur
- 19. The system Analyst, Computer Section, High Court of Manipur. He is directed to keep a vigil on the system for uninterrupted service and to upload this order in the official website of the High Court of Manipur.
- 20. The Supdt.(Estt.)/Court Officers, High Court of Manipur.
- 21. The Sr. Grade Translator/in-charge/Paper Book Section, High Court of Manipur
- 22. The Court Master(s), High Court of Manipur.
- 23. P.A. to Registrar, High Court of Manipur
- 24. All the Dealing Assistants, Bench Sections, High Court of Manipur
- 25. Notice Board.
- 26. Concerned File.

Joint Registrar (Judl. & Bench)/CPC High Court of Manipur